## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-334 (ND)/2017

CORAM:

## PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

## SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

**NAME OF THE COMPANY**: Mitin Gupta Vs. M/s Applied Electro Magnetics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
For the Petitioner (s)		: Mr. R. K. Gupta, Advocate Mr. M. P. Sahay, Advocate		
For the Respondent (s)		) : Mr. Ashwaraya Sinha, Advocate Mr. Girik Bhalla, Advocate		

## ORDER

Ld. Counsel for the petitioner prays for some time to argue his case. Be listed for 9<sup>th</sup> October, 2017.

z-Sd-

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)